

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(CAA)-21(PB)/2019

IN THE MATTER OF:

Annex Dealtrade Pvt. Ltd. & 2 Ors.
With Nimbus India Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.07.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)


PRESENT:-

For the Petitioner/Applicant: Mr. P. Nagesh, Mr. Suman Kumar Jha, Mr. Afnaan Siddiqui, Advs.
For the respondents Ms. Lakshmi Gurung, Sr. Stg. Counsel for IT Dept. with Mr. Shubham Pandey, Adv.
Ms. Swati Koshal, Adv. for OL

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 02.08.2019.


(M.M.KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)